Annexure-1

Name of the corporate debtor: Kalpataru Cold Storage Private Limited Date of commencement of CIRP: 30th September, 2019
List of creditors as on: 28th December, 2019

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Nameof	Details of		Details of claimadmitted						Amou		Amoun	Amo	Remar
No.	Creditor	received								nt of	nt of	t of	untof	· ·
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount coveredby security interest	Amount coveredby guarantee	Wheth er relate d party ?	% of voting share in CoC	contin ge-nt clai m	any Mutu al dues, that may be set-off	claim not admitte d	claim under verifi ca- tion	any
	UV Asset Reconstruction Company Limited	15.10.2019	24,48,68,009	24,48,68,009	Secured Creditor	24,48,68,009 Details mentioned in Annexure A	24,48,68,009	No	100%					
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	Annexure A									
	UV Asset Reconstruction Company Limited									
Α	Primary and Collateral Security									
	 Re-pledge of stored potatoes with assignment of Cold Storage Receipts (CSR) and Loan Bonds discharged in bank's favour (against Cash Credit facility) Assignment of Rental Income (against Working Capital Loan Facility) Equitable mortage of Land and Buildings of the cold storage unit at Bhanjapur, P.O. Tarakeswar Hooghly, valued of Rs.15.92 crore, as per valuation report dated 26.02.2013 of Associated valuers (Mr. Sudip Pradhan), Banks's empanelled valuer. Hypothecation of debts and moveable Assets 									
В	Additional Security									
	Personal Guarantee of Sri. Gurupada Sinha, Managing Director, Sri Goutam Sinha, Director, Smt. Niyati Sinha, Director									